

DIVISION BENCH  
COURT - II

**O-218**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/138(KB)2023  
COMP.APPL/105(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> MARCH 2024, 10:30 A.M**

IN THE MATTER OF	<b>VEDIKA CREDIT CAPITAL LTD VS SHRIRAM POWER &amp; STEEL PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC 433(E)/433(F) OF CA 1956</b>

**Appearance (via video conferencing/physically)**

Mr. Kishandan, Adv. ] For the Petitioner

Mr. Ritesh Goel, Adv. ] For Respondent

Ms. Tanvi Luhaniwala, Adv. ]

**ORDER**

1. Learned Counsel for the Respondent present.
2. List this matter on **19<sup>th</sup> April, 2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**